

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI



ORDER

Considering the request of Ms. Ruby Neeraj Kumar, SCJ/RC, South District, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the court mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1.	Ms. Ruby Neeraj Kumar, SCJ/RC, South District	Cases as per Annexure -A (total 74 cases) & Annexure- B (total 08 cases)	Sh. Paras Dalal, ACJ/CCJ/ARC, South District

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the **transferred case files date wise to the transferee courts** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases are also be transferred to the transferee court(s).
- The case(s) which are reserved for orders/judgments shall be retained by the transferror court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

(MADHU JAIN)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi

No. Judl-II/F.75/South/Saket/2024 1129-1154 Dated, New Delhi the 8/1/24.

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The Branch-In-charge, Filing Section, South District, Saket Court.
- 6 The Secretary, Bar Association, Delhi/New Delhi.
- 7 The Website Committee, Tis Hazari Court, Delhi.
- 8 The PRO/APRO, South District.
- 9 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 10 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 11 Notice Board (through Care Taker).
- 12 R & I Branch, South District for uploading for **LAYERS.**

Principal District & Sessions Judge South
Saket Court Complex, New Delhi